

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 61/RP/2016

IN

Petition No. 127/TT/2014

- Subject:** Review of order dated 29.7.2016 in Petition No. 127/TT/2014 under section 94(1) (f) of the Electricity Act, 2003.
- Date of Hearing:** 24.1.2017
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Karnataka Power Transmission Corporation Limited and 16 others
- Parties present:** Shri Sanjay Sen, Sr. Advocate for PGCIL
Ms Swapna Seshadri, Advocate for PGCIL
Shri Jasbir Singh, PGCIL
Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Ms. Pratibha Raje Parmar, PGCIL
Ms. Manju Gupta, PGCIL
Shri S. Vallinayagam, Advocate for KPTCL

Record of Proceedings

Learned counsel for KPTCL requested to provide the comments filed by SRPC and CEA in Review Petition No. 54/RP/2016.

2. The Commission directed the staff to provide a copy of the comments filed by SRPC and CEA in Review Petition No. 54/RP/2016 to the petitioner and the respondents. The Commission after hearing the parties reserved the order and further directed the respondents to file their reply by 13.2.2017 and the review petitioner to file rejoinder, if any, by 20.2.2017



3. The Commission further directed the parties to comply with the directions within the specified timeline and observed that if no information is received within the specified timelines, the matter will be disposed on the basis of the information already on record.

By Order of the Commission

sd/-
(T. Rout)
Chief (Legal)

